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25/02/22

Declaration of Assets and Liabilities

Years 2021-2022

I SANDEEP KUMAR SINHA, son of SRI RAMESHWAR PD. SINHA
aged 43 years, belonging to STATE GOVERNMENT service and presently working as ASSISTANT, BIHAR
LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA give herein below the details of the assets (immovable,
movable, bank balance, etc.) of myself, my spouse and dependants* :

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s)	Dependant t-1 Name	Dependant t-2 Name	Dependant -3 Etc.Name
			KUMARI APARAJITA	AASTHA SINHA	AANYA SINHA	
(i)	Cash	40,000/-	20,000/-			
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI, BIHAR VIDHAN MANDAL, PATNA SAVING ACCOUNT - RS. 10,000/-	—	—	—	
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LIC - ANNUAL - Rs. 12,720/-	—	—	—	
(v)	Motor Vehicles (details of make, etc.)	HERO PASSION X PRO BR-01 BS-8248				
(vi)	Jewellery (give details of weight and value)	GOLD 60 GRAMS SILVER-100 GRAMS				
(vii)	Other assets, such as values of claims / Interests					

Note :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agriculture Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agriculture Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on NOV. 2019
(a)	(i) Loans from Banks	<i>S.B.I, VIDHAN MANDAL BRANCH, PATNA</i>	<i>3,50,000/-</i>
	(ii) Loans from financial institutions		
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

c. Personal Detail

GPF/CPF/PRAN No.

PTS/BLA - 1138

Gender

:- **M** (M/F)

Date of Birth

:- **2 0 0 2 1 9 7 8** (DD/MM/YYYY)

Class/Group

:- **C** (A/B/C)

Cadre

:- **ASSISTANT, BIHAR VIDHAN SABHA, PATNA**

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District

:- **BUXAR**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Sandeep Kumar Sinha.

Name of Employee : **SANDEEP KUMAR SINHA**

Place : **PATNA**

Designation : **ASSISTANT**

Date :

Department : **BIHAR VIDHAN SABHA, PATNA**

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.